

Shri Sadhan Gupta (Calcutta-East):
 With regard to the prices of rice in
 West Bengal

Mr. Speaker: That question is over.

Shri Sadhan Gupta: With regard to
 Mizo District, the hon. Deputy Minister
 said that the enquiries made so far
 have not revealed starvation deaths.
 I want to know whether the enquiries
 have been extended to the inaccessible
 parts of Mizo District.

Shri Tangamani (Madurai): May
 I know whether this rat menace has
 been controlled; if not, how long it
 will take for controlling it?

Shri A. M. Thomas: It is not correct
 to say that it is a periodical affair. It
 happens, as has been pointed out some-
 time back, once in 40 or 50 years. It
 has happened last year. An attempt
 has been made to control this rat
 menace. The State Government has
 provided Rs. 15,000 for purchase of
 raticides. This rat menace is only a
 temporary affair.

With regard to the supply of rice
 from Burma—**Shri Banerjee's** ques-
 tion—supplies are sought to be made
 through water transport.

Shri S. M. Banerjee: My question
 was, what will be the basis of distri-
 bution of the foodgrains sent from
 here, from Pakistan or from Burma?
 My fear is that it will not be distri-
 buted well. What will be the distribu-
 tion machinery?

Shri A. M. Thomas: The hon. Mem-
 ber is asking, as if the persons con-
 cerned are absolutely unconcerned
 with the question of distribution.

With regard to the point raised by
Shri Sadhan Gupta, I might say the
 information received so far does not
 indicate that there has been any star-
 vation death. We are making en-
 quiries in the inaccessible areas also;

so far no deaths have come to our
 notice.

Shri Aurobindo Ghosal: What about
 my question?

Mr. Speaker: Order, order. I am
 not going to allow any more questions.

Shri Aurobindo Ghosal: He has not
 replied.

Mr. Speaker: There are other op-
 portunities.

12.23 hrs.

MOTOR VEHICLES (AMENDMENT)
 BILL

The Minister of State in the Ministry of Transport and Communications
(Shri Raj Bahadur): Sir, I beg to
 move:

“That the following amend-
 ments made by Rajya Sabha in
 the Bill further to amend the
 Motor Vehicles Act, 1939, be tak-
 en into consideration:—

Enacting Formula

- (1) That at page 1, line 1, for the
 words ‘Tenth Year’ the words
 ‘Eleventh Year’ be substituted.

Clause 1

- (2) That at page 1, line 4, for the
 figure ‘1959’ the figure ‘1960’
 be substituted.”

Sir, this Bill was passed by Lok
 Sabha on the 22nd December, 1959
 and transmitted to Rajya Sabha for
 their concurrence. The Rajya Sabha
 passed the Bill with amendments at
 its sitting held on the 18th February,
 1960. These amendments were moved
 by me and they were accepted by the
 Rajya Sabha. They have become
 necessary in view of the efflux of time
 and the consequent time-lag between
 the passage of the Bill by both the
 Houses.

Mr. Speaker: The question is:

"That the following amendments made by Rajya Sabha in the Bill further to amend the Motor Vehicles Act, 1939, be taken into consideration:—

Enacting Formula

- (1) That at page 1, line 1, for the words 'Tenth Year' the words 'Eleventh Year' be substituted."

Clause 1

- (2) That at page 1, line 4, for figure '1959' the figure '1960' be substituted."

The motion was adopted.

Shri Raj Bahadur: Sir, I beg to move:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

Mr. Speaker: The question is:

"That the amendments made by Rajya Sabha in the Bill be agreed to."

The motion was adopted.

12.25 hrs.

DEMANDS FOR GRANTS—RAILWAYS—contd.

Mr. Speaker: The House will now proceed with further discussion and voting on Demand for Grant No. 1 in respect of the Budget (Railways) for 1960-61. Pandit Thakur Das Bhargava may continue his speech.

पंडित ठाकुर दास भार्गव (हिसार) : माननीय स्पीकर साहब, कल जब मैं लाइनों के बारे में भ्रज कर रहा था तो मैं ने गुडगांव के एक इलाके के बारे में जिक्र किया था। जैा

मैं ने भ्रज किया था यह सवाल इस हाउस में बहुत दफा मैं खुद उठा चुका और इस का जो जवाब मुझे मिला वह यही था कि सेकेंड फाइव इभर प्लैन में इस की तरफ तबज्जह की जायेगी। सेकेंड फाइव इभर प्लैन भी अब खतम होने जा रही है। अब तक रेलवे मिनिस्ट्री की तरफ से कोई प्रनाउंसमेंट नहीं किया गया कि इस लाइन को खोले जाने का कोई फैसला किया जा रहा है। मैं ने कल बहस में सुना कि हिन्दुस्तान में कई लाइन्स डबल की जा रही हैं, कई लाइन्स ट्रेबल की जा रही हैं, लेकिन इस पसमांदा इलाके की तरफ मिनिस्टर साहब की तबज्जह नहीं जाती। हालांकि यह इलाका बहुत भ्रसे से इसी तरह से पड़ा हुआ है। यह वह इलाका है जिस को मेवात का इलाका कहा जाता है जिस में गरीब लोग बसते हैं और महा मा गांधी की कृपा से वहां के लोग पाकिस्तान जाने से रोके जा कर यहां रखे गये थे। उन की तरफ गवर्नमेंट को खास तबज्जह देनी चाहिए। गवर्नमेंट की जो पालिसी है इन चीजों के बारे में उस के मुताल्लिक मैं दो चीजों के कहने के बाद भ्रज करूंगा। लेकिन मैं यहां पर यह भ्रज करना चाहता हूं कि यह वह इलाका है जिस में दो तहसीलों के हेडक्वार्टर्स हैं, नूह और फाजिल्का, और भ्रगे जा कर वह गुडगांव से अल्वर तक फैला हुआ है जिस में कोई रेलवे मौजूद नहीं है। जब गवर्नमेंट इस के बारे में पहले भी इत्तला दे चुकी है कि इस को सेकेंड फाइव इभर प्लैन में रेलवे दी जायेगी तो मेरी गुजारिश है कि अब इस की तरफ तबज्जह दी जाय।

इस के अलावा मैं एक दूसरे इलाके की तरफ भी तबज्जह दिलाना चाहता हूं, जो कि जिला हिसार का है। जब भाखरा नंगल की स्कीम बनी तो उस के बारे में प्लैनिंग कमिशन ने भी तबज्जह दी। उस ने अपनी रिपोर्ट के अन्दर लिखा कि जब इस इलाके के अन्दर भाखरा नंगल का पानी भ्रयेगा तो इस में